

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2971
ANSWERED ON:02.08.2002
NPA OF STATE BANK OF INDIA
NARESH KUMAR PUGLIA

Will the Minister of FINANCE be pleased to state:

- (a) whether the State Bank of India (SBI) has written off an amount of Rs.2436 crore from identified Non-Performing Assets (NPAs) during the year ended March, 2002;
- (b) if so, the details thereof; (
- (c) the amount of NPAs written off by the SBI during the year ending March 1999, 2000 and 2001;
- (d) the reasons for writing off such a huge amount;
- (e) the total amount of NPAs of the SBI as on April 1, 2002; and
- (f) the amount recovered by the SBI from NPAs during the last three years, year-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANT G. GEETE)

(a), (b) & (c): The amount of non-performing assets written off by State Bank of India during the years ending March 1999, 2000, 2001 & 2002 are as under:

(Amount Rs. in crores)

Year ending March	Amount written off
1999	414
2000	414
2001	984
2002	2492

(d) The reasons for write-off of loan by SBI were, inter-alia, to clean up the balance sheet and write-off accounts where full provision has already been made and to derive eligible tax benefits. However, recovery efforts in these accounts continue despite the write offs.

(e): The total amount of NPA as on 1st April, 2002 is Rs. 15,485.85 crores.

(f): The amount recovered by the SBI from NPAs during the last three years is given below:

(Rs. in crores)

Year	Amount recovered
1999-00	1154
2000-01	1631
2001-02	1352

